### GOVERNMENT OF INDIA DEPARTMENT OF SPACE

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 620 TO BE ANSWERED ON WEDNESDAY, DECEMBER 06, 2023

#### **MANUFACTURING OF ROCKETS**

#### 620. SHRI THIRUMAAVALAVAN THOL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has permitted private enterprises to manufacture or assemble full or partial rockets in India;
- (b) if so, the details thereof;
- (c) whether the Government has formulated Licencing policy for such private manufacturers;
- (d) if so, the details of licence rules thereof, if any; and
- (e) if not, the grounds on which such permissions are granted?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

\*\*\*

(a) IN-SPACe authorization is mandatory, as per Indian Space Policy 2023, for an Indian Entity (Government or Non-Government

entity) to undertake the launch and operations of launch vehicles, including sub-orbital launches. However, for manufacturing or assembling full or partial rockets in India, any specific authorization from IN-SPACe is not required.

(b) M/s. Skyroot Aerospace Pvt. Ltd. Hyderabad was authorized to take up the Sub-Orbital launch of its rocket Vikram-S from the launch base of ISRO at SDSC-SHAR. The launch was undertaken successfully on November 18, 2022.

#### (c), (d) & (e)

IN-SPACe has mandate to authorize space activities by Indian entities in accordance with the Indian Space Policy-2023. The guidelines for implementation of the Indian Space Policy-2023 are under formulation. The standard Operating Procedure (SOP) and guidelines for processing the authorization application by IN-SPACe have been formulated.

The applications are scrutinized on the basis of safety, national security, technical, RF Interference, compliance to national & International regulatory guidelines, State's liability towards third party damage from the Indian space object, International Obligations, geopolitical & foreign considerations, export & Import regulations, FDI, etc.

\*\*\*